

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 08/12/2025

(2025) 01 KAR CK 0044

Karnataka High Court At Bengaluru

Case No: Criminal Appeal No. 1684 Of 2022

Ramanjinappa APPELLANT

Vs

State Of Karnataka RESPONDENT

Date of Decision: Jan. 29, 2025

Hon'ble Judges: Sreenivas Harish Kumar, J; K. V. Aravind, J

Bench: Division Bench

Advocate: M. Chidananda, Vijaykumar Majage

Final Decision: Disposed Of

Judgement

Sreenivas Harish Kumar, J

Learned SPP-II has filed a memo stating that as per the information given to him by the Chief Superintendent, Central Prison, Parappana Agrahara,

Bengaluru, the appellant died on 20.01.2022. In view of the death of the appellant, this appeal abates. Abatement is recorded.